

Name of the corporate debtor:	
Name of the corporate debtor:	Hindustan Controls & Equipments Private Limited(In Liquidation)
Date of Commencement of Liquidation:	21.11.2023
List of Stakeholder :	21.01.2024

List of other creditors(Other than financial creditors and operational creditors)

Sl No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	# amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim admitted	nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of Voting share in COC					
1	Steel Authority of India Limited	02.01.2024	6,90,08,990.00	5,98,73,214.00	Operational Creditors	-	-	No	17.78%	-	-	91,35,776.00	-	Amount of Rs. 91,35,776/- is rejected because claim is submitted beyond time period and not in prescribed form. Therefore, amount submitted during CIRP is considered. As the relevant books of Accounts of the Corporate Debtor not available therefore claim is admitted solely on the basis of documents submitted by the claimant or publicly available information.

